

Calcutta High Court (Appellate Side)

Defective Report ~~ with Scrutiny date From 10-03-2026 To 10-03-2026~All rows are shown

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
1	CO	887/2026	PARTHA NARAYAN SARDAR Mobile:9836927966 Email:CHAKRABORTYABHIRUP.1991@GMAIL.COM	ABHIRUP CHAKRABORTY	31-03-2026	STAMP SUFFICIENT STAMP NOT FOUND
2	CPAN	325/2026	BHUPALI MONDAL AND ANR Mobile:9681368587 Email:SUBHASISHMAJUMDAR2@GMAIL.COM	SUBHASISH MAJUMDAR	31-03-2026	RESPONDENT 1 NAME IN WRONG POSITION/ FORMAT
3	CPAN	332/2026	DEBASIS MAITRA Mobile:9163434559 Email:CHADNM46@GMAIL.COM	SUBHADEEP MAITRA	31-03-2026	SYNOPSIS AND LIST OF DATE PAGE NOT FOUND
4	CPAN	335/2026	AL-HAJ MOULANA SYED MISBAHUL AREFIN Mobile:9432720581 Email:AREFINSYEDSHAMSUL@GMAIL.COM	SYED SHAMSUL AREFIN	31-03-2026	RESPONDENT DISTRICT WRONG
5	CRA (DB)	127/2026	KOUSIK SINGHA @ LADEN Mobile:9875319868 Email:VERITYLEGAL65@GMAIL.COM	ABHINABA CHATTERJEE	31-03-2026	APPELLANT NAME NOT MATCHED EITH THE CERTIFIED COPY
6	CRM (A)	749/2026	SONALI BIBI Mobile:7044063766 Email:SUMANTABABI2017@GMAIL.COM	SUMANTA DAS	31-03-2026	LOWER COURT NO IN 1ST PARA IS WRONG
7	CRM (A)	753/2026	SHITAL DAS @ SITAL DAS Mobile:8902021356 Email:ADVSWASTIKACHOWDHURY@GMAIL.COM	SWASTIKA CHOWDHURY	31-03-2026	1) ... CLARIFICATION NEEDED REGARDING TRIAL COURT REJECTION DETAILS AND COPY AT PARAGRAPH ONE (FIR NUMBER AND DATE AND NAME)
8	CRM (A)	759/2026	PINTU DHIBAR AND ORS. Mobile:9831189364 Email:SOUMIKGANGULI@GMAIL.COM	SOUMIK GANGULI	31-03-2026	1) ... CLARIFICATION NEEDED REGARDING TRIAL COURT REJECTION DETAILS AT PARAGRAPH ONE (CRIMINAL MISC. APPLICATION NO. 78/2026)
9	CRM(M)	586/2026	PETITIONER Mobile:9674677962 Email:MSOMA.LAW@GMAIL.COM	SOMA MAL	31-03-2026	ENVELOP ATTACHED WITH PETITION NEED TO BE COUNTER SIGNED BY COMMISSIONER OF AFFIDAVIT
10	CRM(M)	602/2026	JAGADISH KUMAR @ JAGADISH KUMAR Mobile:8777239704 Email:ADV.DEY1998@GMAIL.COM	SAYAN DEY	31-03-2026	1) VICTIM GIRL HUSBAND NAME HAS BEEN DISCLSOED IN PETITION , ANNEXURES AND CERTIFIED COPY ... 2) IN 1ST PAGE/ PRAYER

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
						PARA MENTION P.S. CASE DETAILS FROM WHICH RC0562024S0004 HAS BEEN ARISEN OUT
11	CRM(M)	616/2026	XXXXX Mobile:8946086997 Email:ADVOCAEIHOQUE1@GMAIL.COM	SAHIN PARVIN	31-03-2026	C.M.C. CASE NO MENTIONED IN 1ST PAGE NOT MATCHING WITH CERTIFIED COPY
12	CRM(M)	617/2026	IMAM SK Mobile:9775667272 Email:ADVANISURHC@GMAIL.COM	ANISUR RAHMAN	31-03-2026	VICTIM GIRLS IDENTITIES HAVE BEEN DISCLOSED IN CERTIFIED COPY
13	CRM(M)	618/2026	PRITAM BARUI Mobile:7864907975 Email:ADVOCATEANKANDAS@GMAIL.COM	ANKAN DAS	31-03-2026	INCOMPLETE DATE OF P.S. CASE NO MENTIONED IN PRAYER PARA
14	CRM(M)	619/2026	PETITIONER Mobile:7003559202 Email:SHALINI.BAIRAGI2017@GMAIL.COM	SHALINI BAIRAGI	31-03-2026	AS PER DEPOSITION OF VICTIM GIRL , MENTIONED IN PARA 5 AND ANNEXURE P/3, PETITIONER AND VICTIM GIRL WERE MARRIED. SO NECESSARY STEPS NEED TO BE TAKEN TO HIDE PETITIONER AND HIS RELATIVES NAMES AND OTHER DETAILS
15	CRM (NDPS)	443/2026	SAHIN MALITHYA @ SAHINE MALITHA Mobile:7001287305 Email:SOURAVMUKHERJEE6@GMAIL.COM	SOURAV MUKHERJEE	31-03-2026	ORDER DATE OF CRM(NDPS) 1660/2024 WRONGLY MENTIONED IN 1ST Para
16	CRR	1092/2026	SANDHYARANI DAS Mobile:8582940337 Email:SAFDARAZAM7222@GMAIL.COM	SAFDAR AZAM	31-03-2026	TYPE COPY NEEDED OF TRIAL COURT HAND WRITING ORDERS.
17	CRR	1103/2026	SINKY DAS ALIAS SINKY DAS BANIK Mobile:9830604917 Email:MONDALTAPASH2022@GMAIL.COM	TAPASH KUMAR MONDAL	31-03-2026	VICTIM IDENTITY DISCLOSE
18	CRR	1106/2026	MD FAHIM HOSSAIN KHAN Mobile:7003559202 Email:SHALINI.BAIRAGI2017@GMAIL.COM	SHALINI BAIRAGI	31-03-2026	THIS FILE IS OUT OF TIME SO NEED A CRAN FILE.
19	CRR	1107/2026	XXX Mobile:9007140038 Email:ACHATTERJEE61@GMAIL.COM	ALOKE CHATTERJEE	31-03-2026	CLARIFICATION NEEDED IN THIS PETITION REGARDING CERTIFIED COPY
20	WPA	5768/2026	MAKBUL KARIM Mobile:9674184299 Email:ARUNAVAGANGULY389@YAHOO.COM	ARUNAVA GANGULY	31-03-2026	LOGO NOT FOUND IN VAKALATNAMA
21	WPA	5770/2026	SAHABUDDIN MIDDYA	SK. ABU ABBAS	31-03-2026	R.I STAMP NEEDED IN AFFIDAVIT

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
			Mobile:9874091450 Email:NAHIDRAHMAN.ADV@GMAIL.COM	UDDIN		
22	WPA	5797/2026	NOOR AYESHA Mobile:9874414063 Email:MS.CHATTOPADHYAY@GMAIL.COM	MANISANKAR CHATTOPADHYAY	31-03-2026	CHIEF JUSTICE ADDRESSIN IS MISSING IN PAGE NO. 3
23	WPA(P)	125/2026	SUJAY BANDYOPADHYAY Mobile:9831163766 Email:SUJAYBANDYOPADHYAY.ADV@GMAIL.COM		31-03-2026	2ND JUDGES COPY REQUIRED
24	WPLRT	49/2026	M/S UMA FORGING WORKS(P) LTD. Mobile:8420247041 Email:SHOUVIKNASKAR05272@GMAIL.COM	SHOUVIK NASKAR	31-03-2026	XEROX COPY OF ORDER MUST BE ATTACHED TO BOTH COPIES
25	WPLRT	50/2026	M/S UMA FORGING WORKS (P) LTD. Mobile:8420247041 Email:SHOUVIKNASKA05272@GMAIL.COM	SHOUVIK NASKAR	31-03-2026	XEROX COPY OF ORDER MUST BE ATTACHED TO BOTH COPIES
26	WPLRT	53/2026	MAHENDRA KUMAR DUGAR Mobile:9007285496 Email:SNPANDEY2504@GMAIL.COM	SACHIDA NAND PANDEY	31-03-2026	INDEX NOT FILLED UP AT 2ND JUDGES COPY AND XEROX COPY OF ORDER MUST BE ATTACHED TO BOTH COPIES
27	WPLRT	54/2026	BHARAT AUTO STORES Mobile:9007285496 Email:SNPANDEY2504@GMAIL.COM	SACHIDA NAND PANDEY	31-03-2026	INDEX IS NOT FILLED UP AND XERTOX COPI OF ORDER MUST BE ATTACHED TO BOTI COPIES
28	WPLRT	55/2026	NORATANMAL JAIN Mobile:9007285496 Email:SNPANDEY2504@GMAIL.COM	SACHIDA NAND PANDEY	31-03-2026	INDEX IS NOT FILLED UP AND XERTOX COPI OF ORDER MUST BE ATTACHED TO BOTI COPIES
29	WPLRT	56/2026	M/S KHAITAN TRADING CORPORATION Mobile:9007285496 Email:SNPANDEY2504@GMAIL.COM	SACHIDA NAND PANDEY	31-03-2026	INDEX IS MISSING AND ORDER COPY XEROX MUST BE ATTACHED TO BOTI COPIES
30	WPLRT	57/2026	HANUMAN MAL NORTAN JAIN Mobile:9007285496 Email:SNPANDEY2504@GMAIL.COM	SACHIDA NAND PANDEY	31-03-2026	INDEX IS MISSING AND XEROX COPY MUST BE ATTACHED TO BOTH COPIES
31	WPLRT	58/2026	HANUMAN MAL BALCHANDNAHATA @ BALCHAND NAHATA Mobile:9007285496 Email:SNPANDEY2504@GMAIL.COM	SACHIDA NAND PANDEY	31-03-2026	INDEX IS NOT FILLED UP AND XERTOX COPI OF ORDER MUST BE ATTACHED TO BOTI COPIES

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